Unstarred Questions

PMAY in Karnataka

832. SHRI K.C. RAMAMURTHY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the demand assessment by Government of Karnataka under the Pradhan Mantri Awas Yojana (PMAY) to provide housing stood at more than 6.5 lakhs as on 1st December, 2016;
 - (b) if so, the details thereof;
- (c) the details of Central assistance given against the demand from Karnataka during the last three years, year-wise;
- (d) the number of houses constructed during the last three years and the current year under PMAY in the State, district-wise; and
 - (e) the time-frame required to complete the above target?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) Demand assessment as reported by the State Government of Karnataka to provide houses under Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} stood at 8.80 lakh as on 1st December, 2016 covering 271 cities included under Housing For All (HFA) mission.

(c) and (d) The District-wise details of Central assistance sanctioned and released along with houses constructed under PMAY(U) including those of the subsumed projects of Rajiv Awas Yojana (RAY) during the last three years and the current year in Karnataka are given in the Statement (See below).

(e) For constructing houses under PMAY (U), the State has to submit project proposals seeking central assistance as per their demand assessments and the construction of houses is to be completed within the Mission period *i.e.* by the year 2022. The tentative time frame for completing the houses in the projects varies from 12 months to 24 months as per schedule in the respective Detailed Project Reports approved by the States/UTs.

Statement

District-wise details of Central assistance sanctioned and released along with houses constructed during last three years and current year under Pradhan Mantri Awas Yojana (Urban) including that of subsumed RAY projects in Karnataka

(as on 1st Feb 2017)

	District	Central	Central	Houses	Houses	Houses
		assistance	assistance	involved	grounded	
		sanctioned	released			ted
1	2	3	4	5	6	7
1.	Bagalkot	92.54	4.77	6,170	1,446	113
2.	Bangalore	300.98	185.78	16,095	5,596	3,432
3.	Bangalore rural	21.94	0.09	1,461	423	73
4.	Bangalore Urban	2.52	-	168	28	-
5.	Belgaum	118.14	18.07	6,744	2,072	381
6.	Bellary	69.05	7.40	4,601	1,085	123
7.	Bidar	43.92	9.07	2,927	457	243
8.	Bijapur	48.08	6.32	3,205	1,363	213
9.	Chamarajanagar	18.47	0.02	1,231	726	31
10.	Chikkaballapur	46.11	1.39	3,074	438	61
11.	Chikmagalur	4.06	0.04	272	4	3
12.	Chitradurga	88.43	31.07	4,222	2,044	893
13.	Dakshina Kannada	24.34	1.36	1,604	245	96
14.	Davanagere	103.96	26.21	4,629	1,159	158

Written Answers to		[9 February, 2017]] Unsta	Unstarred Questions	
1	2	3	4	5	6	7
15.	Dharwad	84.90	26.67	3,906	1,998	391
16.	Gadag	151.86	23.38	10,121	708	271
17.	Gulbarga	137.58	57.32	6,671	3,215	1,368
18.	Hassan	53.86	2.20	3,588	164	17
19.	Haveri	29.44	0.22	1,961	779	210
20.	Kodagu	4.82	0.02	322	57	18
21.	Kolar	51.78	22.80	2,531	618	69
22.	Koppal	25.53	2.05	1,703	580	20
23.	Mandya	64.03	16.32	2,812	390	138
24.	Mysore	82.73	18.65	5,431	644	150
25.	Raichur	75.78	6.57	5,049	1,141	441
26.	Ramanagara	63.48	20.51	4,232	249	4
27.	Shimoga	47.05	9.73	3,139	445	132
28.	Tumkur	116.63	67.85	4,053	2,509	1,287
29.	Udupi	6.67	1.03	433	114	57
30.	Uttara Kannada	6.68	0.15	443	96	8
31.	Yadgir	33.05	1.88	2,203	437	7
	GRAND TOTAL	2,018.40	568.94	1,15,001	31,230	10,408

Source: Monitoring Division - MoHUPA

Digitised certificates to students

833. SHRI A. VIJAYAKUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to issue digitised certificates for Central Board of Secondary Education (CBSE)/ universities;
 - (b) if so, the details thereof;
 - (c) whether Government would make it mandatory to issue digitised certificate by